

SMALL SCALE INDUSTRIES IN KASHMIR

549. SHRI GULAM NAB.I UNTOO: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether any survey has so far been conducted to study the prospects of developing small-scale industries in the Kashmir Valley; and

(b) if so, the details of the report?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) The office of the Development Commissioner (SSI) conducted the first techno-economic survey of Jammu and Kashmir State in 1959-60 to assess the potentialities for the development of small scale industries in the State. The major findings of the report were as follows:

Jammu and Kashmir State though rich in forests, fruits and minerals, many of which still remain to be fully assessed and exploited is deficit in food and imports annually large quantities of it from other parts of India. Among the biggest hurdles coming in the way of the State's economic development, mention may be made of the irregular and expensive transport system, absence of industrial lending by banks, dearth of skilled workmen dependence on imports of food and other supplies from the rest of the country.

All these hurdles were examined in the report and suggestions to overcome them were made wherever possible.

The second survey was conducted in the year 1966 by a team of officers with the object of assessing the possibilities of developing the small scale industries in the State and for indicating the manner in which the industrial estates could be revitalised and raw materials and finances secured for the industries in the State. I

The major recommendations of the team are as under:

(i) The State Government should be given an *ad hoc* allotment of foreign exchange of Rs. 20.00 lakhs so as to meet the immediate requirements of imported scarce raw materials required by the small scale industries in the States.

(ii) In order to assess their regular requirement a team of experts from the Central Small Industries Organisation should make an assessment of each unit with regard to their raw material requirement;

(iii) The industrial units (food preservation units) requiring tin plate in the State should be brought at par with similar units in other parts of the country and the Ministry of Food and Agriculture should make an allotment of tin plate to them for this purpose;

(iv) Private woollen mills in the State should be recognised by the Textile Commissioner for supply of basic raw material and to meet their immediate requirement an *ad-hoc* allotment of 75,000 lbs. of wool-tops may be made to them;

(v) State Government should take up the question of reopening the plywood factory (private enterprise) which is lying closed for want of essential raw materials; and

(vi) The State Government as well as the Small Industries Service Institute, Srinagar need augmenting their technical staff. Accordingly it has been suggested that they should strengthen their technical extension service by way of recruiting qualified persons even by offering them special allowances and also start common facility workshops at Srinagar and Jammu.

As recommended by the Second Survey Team, assessment of raw material requirements of Small Scale Industries in the State of Jammu and Kashmir was made by a team of experts, for the purpose of assessment of raw materials the industries have been divided into four categories: (i) Metal working industries, (ii) rubber, plastic and pharmaceutical industries, (iii) soap making and (iv) fruit preservation and canning, bakery and industrial brushes. The requirements of all engineering and non-engineering industries in the State of Jammu and Kashmir have been since estimated unit-wise by the team of experts.

LEASE OF MINES IN ORISSA

550. SHRI BANKA BEHARY DAS: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the State Government of Orissa has recommended for any lease of mines in the State since February, 1967 either for operation or for prospecting;

(b) if so, the names of persons or firms recommended for either of the purposes, the extent of areas, the minerals recommended and the names of applicants in respect of these areas; and

(c) the reasons for the recommendation of the particular persons in exclusion to others and the action of the Government of India thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) Yes, Sir. Five such proposals have been received from the State Government.

(b) and (c) The required information is given in the attached statement. (See Appendix LX, Annexure No. 19.)

LEASE OF MINES TO M/S SERAJUDDIN & Co.

551. SHRI BANKA BEHARY DAS: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the Government of Orissa has recently recommended the case of M/s Serajuddin & Co. for lease of any mines in Orissa; and

(b) if so, the area and mineral recommended?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) No, Sir.

(b) Does not arise.

भूरे कोयले का उत्पादन

552. श्री राम सहाय : क्या इस्पात, खान और धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) 1965-66 के लिए नेवेली लिगनाइट खानों से 30 लाख मीट्रिक टन भूरे कोयले के खनन का जो लक्ष्य निर्धारित किया गया था उसके सम्बन्ध में वर्तमान स्थिति क्या है ;

(ख) क्या भूरे कोयले का खनन 1966-67 के लिए निर्धारित कार्यक्रम के अनुसार हो सका है; और

(ग) क्या घटी चक्र खनिज 1145, जिसमें खराबी आ गई थी, ठीक कर दिया गया है ?

LIGNITE PRODUCTION

552. SHRI RAM SAHAI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the present position in regard to the target for mining 3 million tonnes of lignite at Neyveli Lignite Mines which was set for 1965-66;

t [] English translation.